

15.33 hrs.

Title: Introduction of the Euthanasia (Regulation) Bill, 2002.

SHRI UTTAMRAO DHIKALE (NASIK): I beg to move for leave to introduce a Bill to provide for compassionate termination of life of persons who have become completely and permanently invalid and/or bed-ridden due to suffering from incurable disease or any other reasons.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compassionate termination of life of persons who have become completely and permanently invalid and/or bed-ridden due to suffering from incurable disease or any other reasons."

The motion was adopted.

SHRI UTTAMRAO DHIKALE : I introduce the Bill.
